

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**SPECIAL BENCH**  
**COURT - 2**

ITEM No.202  
CP(CAA)/55(AHM)2021  
in  
CA(CAA) 32 & 33 of 2021

**Proceedings under Section 230-232 of Co. Act, 2013**

**IN THE MATTER OF:**

Keenara Industries Pvt Ltd  
Keenara Filaments Pvt Ltd

.....Applicants

**Order delivered on: 08/02/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Ms. Natasha Shah, Adv.  
For the Income Tax : Ms. Kinjal Vyas, Adv. for Ms. Maithili Mehta, Adv.

**ORDER**

Re-list before the regular bench on 12.02.2024.

Sd/-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

Sd/-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**